

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 22-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	SPL.CASE	100049/2007	State of Maharashtra Vs Janrao Govindrao Augad12	
<u>STAYED BY HONBLE HIGH COURT</u>				
2	SPL.CASE	100100/2004	State ACB.BMU.Mumbai Vs Shashikant V.Humane and 2 ors.	SPP
<u>HEARING</u>				
3	MISC APPLN ACB	100511/2019	The State ACB BMU Vs Shivaji Ranba Banate and Anr	
<u>EVIDENCE PART HEARD</u>				
4	SPL CASE ACB	100043/2015	The State ACB Vs Karumayya Anumayya Pujari and another	
5	SPL CASE ACB	100012/2016	The State ACB BMU Vs Bhimsen Devnath Tandel	
6	SPL CASE ACB	100053/2016	The State ACB BMU Vs Sheshrao Rambhau Rathod	
(Main Matter REMAND APPLN ACB/0100051/2015)				
7	SESSIONS CASE	100051/2018	The State of Agripada Police Station Vs Shriram Musafir Bareth and Other Accu.	
8	SPL CASE ACB	100025/2018	The State ACB Vs Megha Gulabrao Bhamre	
9	SPL CASE ACB	100069/2018	The STate of ACB Vs Suleman Abdulla Khan and another 1	
10	SESSIONS CASE	100788/2018	The State of V.P. Road Police Station Vs Shahvaiz Fakruddin Shaikh	APP

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	SESSIONS CASE	100054/2019	The State of Gaodevi Police Station Vs Rahul Vitthal Kadam	APP
12	SESSIONS CASE	100088/2019	The State of Nehrunagar Police Station Vs Mohd.Ali Ramjan Ali Aamirali Shaikh	APP
<u>STAYED BY HONBLE HIGH COURT</u>				
13	SPL CASE ACB	100092/2014	The State of Maharashtra Vs Niketa Jayantilal Ved	
<u>REPLY/SAY</u>				
14	SESSIONS CASE	100699/2019	The State of Maharashtra - Shivaji Park Police Station Vs Bal Vasant Pathake and Ors. 01	APP
15	MISC APPLN ACB	100362/2020	Nitin Sadanand Kadam Vs The Superintendent of Police, ACB	Yogiraj B. Purwant
<u>REPORT</u>				
16	SESSIONS CASE	100248/2016	THE STATE OF PANT NAGAR POLICE STATION. Vs RAJKUMAR GIRDHAR UKE AND ORS.02	
Sub Matter: SESSIONS CASE/0100249/2016				
17	SESSIONS CASE	100793/2019	The State of Maharashtra - Tardeo Police Station Vs Nirmala Waman Kokate and Ors. 02	APP
18	SESSIONS CASE	100827/2019	The State of Maharashtra - Chembur Police Station Vs Nitin Kishanchand Khatri	APP
19	SESSIONS CASE	100864/2019	The State of Maharashtra - Antop Hill Police Station Vs Ganesh Vishwas Kadam and Ors. 03	APP

RETURN OF NOTICE

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	SPL.CASE	291/2020	The State- ACB BMU Vs Nitin Sadanand Kadam	
<u>CROSS-EXAMINATION</u>				
21	SPL CASE ACB	100014/2016	The State ACB BMU Vs Sandhya Satish Pol and another	
22	SPL CASE ACB	100090/2017	The State of ACB, BMU Vs Divakar Atmaram Sawant	
